

The figures for displaced persons from former West and East Pakistan who had migrated to India and were settled with Government assistance, or have settled on their own, are not included for the reason that they are to be taken to have merged in the mainstream of national life and are no longer considered refugees.

ISI Activities in India via Nepal

2905. SHRI GOVINDRAO ADIK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Inter-service Intelligence (ISI) of Pakistan has sent highly trained Pakistani and Arab terrorists into the Indian territory via Nepal to establish a country-wide network and support system of subversion and terrorism as has been revealed in a report entitled "New Islamist International" submitted by a task force set up by the U.S. House Republican Research Committee to probe the growing teth of international trans-border Islamic terrorism;

(b) if so, what are the details thereof; and

(c) what steps Government have so far taken or propose to take to tackle this menace and to bring the U.S. administration round our view that Pakistan is encouraging the terrorism in India and all over the world?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED):

(a) and (b) Yes, Sir. The ISI has been sending highly trained Pakistani and other mercenaries into the Indian territory to establish a country wide network and support system of subversion and terrorism.

(c) The measures taken by the Government include fencing and flood lighting of vulnerable stretches of the

Indo-Pak border, reducing the distance between BOPs, increasing the number of patrols, erection of OP Towers, intensification of border patrolling, supply of equipment for effective observation during the day and night, gearing of intelligence machinery, strengthening of BSF etc. The Government have been continuously apprising all friendly Governments, including the United States, of the continuous support in terms of equipment arms and training by Pakistan to terrorists in India. Government have also pronounced that the U.S. decision not to declare Pakistan as a State sponsor of terrorism was "Very strange" as it was not based on objective assessment of facts but on other policy considerations. It has been made clear that our Government is committed to safeguarding India's national interest and ensuring its territorial integrity.

Over Staying of Pak Nationals

2906. SHRI O. P. KOHLI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that thousands of Pak nationals are overstaying in India either without travel documents or with expired passports;

(b) if so, whether it is also a fact that many of them either remain untraced or have gone underground;

(c) whether it is also a fact that the presence of such a large number of unlawful elements can pose a serious security threat for India; and

(d) if so, the effective steps being taken to apprehend them and also to strengthen out intelligence network?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) to (b) Yes Sir. As per available informa-

tion, 10,705 Pak nationals are overstaying in India with or without valid passports and some of them have gone underground.

(c) and (d) Considering the seriousness of the security aspect Government have taken/are taking several measures to detect and deport such persons. All the State Governments have been asked to alert their respective agencies and to intensify efforts to detect and deport Pak nationals staying illegally. They have also been asked to sensitise local population about the magnitude and seriousness of the problem. As a result of concerted efforts, number of Pak nationals overstaying has gone down from 13,150 in 1992 to 10,705 at present.

Subversive activities by Pak-Trained Ultras

2907. SHRI BISHAMBHAR NATH
PANDEY:

SHRI V. NARAYANASAMY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news item appearing in 'Hindustan Times' dated 15th January, 1994 under the caption 'Attacks by the Pak trained ultras feared' that the Pakistan trained militants who have infiltrated into Delhi and Bombay are planning to attack on the vital installations in India and to create law and order problem; and

(b) if so, what preventive measures Government of India have taken to stop the subversive activities of the Pak trained militants in this country?

THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS
(SHRI RAJESH PILOT): (a) Yes,
Sir.

(b) Government is taking all necessary steps to combat and frustrate such activities by, inter-alia, gearing up the intelligence machinery, better sharing of intelligence and coordinat-

ed action by the concerned action by the concerned Central and State agencies, strengthening the development of para-military forces at strategic locations, intensified coastal as well as inland patrolling, construction of border fencing and flood-lighting in vulnerable stretches of the Indo-Pak border.

Abduction and criminal extortion of money

2908. SHRI GOVINDRAO ADIK:
Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the daughter of a former Minister of Gujarat Miss Raj Kumari was abducted in Delhi recently and there were no whereabouts about her for a considerable time;

(b) if so, the details thereof; and

(c) what expeditious action Government have so far taken or propose to take in this regard and also to avoid the spurt in crime regarding abduction, and extortion of money in the capital?

THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS
(SHRI P. M. SAYEED): (a) to
(c) Following a complaint from Shri Parveen Sinhji Jadeja that his daughter Ms. Raj Kumari Jadeja had been abducted from Oberoi Inter Continental, Zakir Hussain Marg, New Delhi a case u/s 365 IPC was registered at P. S. Hazrat Nizamuddin, New Delhi and massive hunt was launched to trace Ms. Jadeja. The case has recently been transferred to CBI.

To check the crimes of abduction and extortion of money, kidnapers and other criminals having previous history are kept under surveillance. Intelligence gathering machinery has also been geared up. Motorcycle patrolling as well as Police Control Room surveillance have been inten-